## CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

ON NO. 6 197. ... L. C. Manna. anien of ondin 1. . . . Respondent(s) Appen in fer som. Advocates for Applicant(s) Mg. S. Ali A. USS. . . . Advocates for Respondent(s) Office Notes 8 Date Courts Orders Mr L.C. Manna, the applicant, in This application is in person. None for the respondents. Issue form and within time on the notice respondents C. F. of Rs. 50/deposited vide admission. Returnable on 28.1.97. 100 BD-No 349994 List for consideration admission on 28.1.97. nkm 27-1-97 w No steps has been Receipt 311 So Zens Applicant in person is not present. Mr.S.Ali, Sr.C.G.S.C. is present for the respondents. No copy of the application for seres vice of the respondents have been submitted by the applicant. However applicant is given another oppor-Al comply ordn tunity. 2911.97 List for consideration of Admission on 19-2-97. 4-2-97 Inform the applicant. Copy of The order Issued to The Applicant odvocata, vide order Dt-29-1-97, Vide D, No. 40521.4 30/1 18.2.97 Memo of appear

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19.2.97

5.3.97

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21.1.97 issue to

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Per compay order 5-3.97. M/3

Copy of order has been sent to The Departer Section for iskung in

Same to The Applical n &, C.G.S.e.

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None present Requisites have not been by the applicant. submitted Registry to verify whether copy of the order dated 21.1.97 was served on the applicant.

consideration of admission on 5.3.97.

Mr S.Ali, learned Sr.C.G.S.C for the respondents. Requisites have not been submitted. Applicant is not present today and in the earlier two occasions

Application is dismissed for non prosecution.

Copy of this order may be sent to the applicant.